

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

45. C.P. 266(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

**NAME OF THE PARTIES: Nitta Corporation India Private
Limited**

V/s

Registrar of Companies

Section: 131(1) of Companies Act, 2013

ORDER

CS, Ashish O. Lalpuria a/w CS, Surabhi S. appeared for the Petitioner. At the request of the Counsel for the Petitioner, list the matter on **15.07.2024** for final hearing.

SD/-

ANIL RAJ CHELLAN
Member (Technical)

29.04.2024
Sushil

SD/-

KULDIP KUMAR KAREER
Member (Judicial)